

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated: This the 25th day of APRIL 2007

Contempt Application No. 161 of 2006

IN

Original Application No. 565 of 2006

Hon'ble Mr. P.K. Chatterji, Member (A) Hon'ble Mr. S.K. Dhal, Member (J)

Deepak Saxena

. . . . Applicant

By Adv: Sri R.K. Shukla

VERSUS

Dr. A.K. Dubey, Regional Provident Fund Commissioner (RC-II), Employees Provident Fund Organization, 5, Meera Bai Marg, Prakash Veer Shastri Bhawan, Lucknow

. . . Respondent

By Adv: Sri R.K. Tiwari

By Hon'ble Mr. P.K. Chatterji, Member (A)

Sri R.K. Shukla learned counsel for the applicant says that the direction of this Tribunal passed in OA No. 565 of 2006 has finally been complied with and, therefore, this Contempt Application may be dismissed as withdrawn. Sri R.K. Tiwari learned counsel for the respondents is present. The Contempt Petition is, therefore, dismissed as withdrawn. Notice issued to the respondent is discharged.

Member (J)

Member (A)

/pc/